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**O.A.NO.233 OF 2006**

2.

**ORDER DATED 29.10.07**

Mr.P.K.Padhi,Ld.Counsel for the Applicant and Mr.R.N.Mishra-2, Ld.ASC for the Union of India are present.

2. Seeking extension of one month's time, the Respondents have filed M.A.392/07.

3. It has now been disclosed by the Respondents that by filing writ application (WP(C)No.11304/07), the Respondents have challenged the common order dated 17.04.07 of this Tribunal rendered in O.A.No.254/05 and in O.A.No.233/06 and in that view of the matter, Mr.R.N.Mishra-2,Ld.ASC for the Union of India do not want to press this M.A.392/07; which is, accordingly, disposed of.

Y  
29/10/07  
VICE-CHAIRMAN